

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:659
ANSWERED ON:22.11.2000
MISUSE OF FUNDS IN CCR IN UNANI MEDICINE
SUDHA YADAV

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

to the reply given to Unstarred Question No. 7774 on May 16, 2000 and state:

- (a) the date on which the inquiry officer for conducting preliminary enquiry was appointed;
- (b) whether the enquiry has been completed and the report submitted to the Government; and
- (c) if so, the action taken/proposed to be taken against the guilty persons by the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

- (a) to (c) Enquiry Officer appointed in 1998 has given his report. Further action has been initiated based on the enquiry report.